

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Andhra Pradesh Excise (Amendment) Act, 1985 19 of 1985

[21 September 1985]

CONTENTS

- 1. Short Title And Commencement
- 2. Amendment Of The Schedule
- 3. Repeal Of Ordinance

Andhra Pradesh Excise (Amendment) Act, 1985 19 of 1985

[21 September 1985]

An Act further to amend the Andhra Pradesh Excise Act, 1968. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Thirty-sixth Year of the Republic of India as follows.--

1. Short Title And Commencement :-

- (1) This Act may be called the Andhra Pradesh Excise (Amendment) Act, 1985.
- (2) It shall be deemed to have come into force on the 28th June, 1985.

2. Amendment Of The Schedule :-

In the Schedule to the Andhra Pradesh Excise Act. 1968. (Act 17 of 1968) in Item 2 for the entry in Column (4) the following shall be substituted, namely.--

"Rupees three per bulk litre".

3. Repeal Of Ordinance :-

The Andhra Pradesh Excise (Amendment) Ordinance, 1985 (15 of 1985) is hereby repealed.